

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 9079-JK (LD) of 2024

DATED:- 28 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Agriculture
Production & Farmers Welfare Department as mentioned in annexure to this
Government Order as Officer Incharge (OIC) Litigation for the cases indicated
against each including Contempt Petition, if any, pending before Hon'ble High
Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC's shall be governed by
the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/5/2024

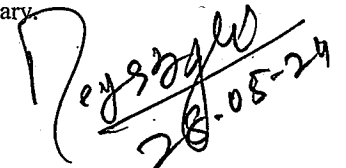
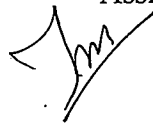
Dated:- 28 - 05 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:-9079-JK(LD) of 2024 dated 28.05.2024

| S. No. | Case Number and Title | OIC |
|--------|--|---|
| 1 | TA NO. 2930/2021 titled Ghulam Mohammad Mir Vs Agriculture Production Department | Mr Mohib Ali Bukhari JKAS Under Secretary to the Government Agriculture Production Department |
| 2 | OWP No. 1897/2015 titled Dulari Devi Versus State of Jammu & Kashmir and others. | Sh. Satish Sharma, Joint Director Agriculture Extension, Jammu |

Jm

Devgupta